

ITEM NO.4

REGISTRAR COURT. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 8933-8934/2017

RAJASTHAN HIGH COURT

Appellant(s)

VERSUS

VED PRIYA & ANR.

Respondent(s)

Date : 31-08-2017 These appeals were called on for hearing today.

For Appellant(s) Mr. Abhishek Jain, Adv.
Mr. Sunil Kumar Jain, AOR

For Respondent(s)
Mr. Ranbir Singh Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1 is duly represented.

Await Certificate of Service in respect of respondent No. 2
from the High Court. Reminder be sent.

List again on 6th of October, 2017.

RAJESH KUMAR GOEL
Registrar